

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(APPELLATE JURISDICTION)**

**APPEAL NO. 131 OF 2016 & IA NOS. 292 OF 2016 &
IA NOS. 434 & 1371 OF 2018**

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**APPEAL NO. 132 OF 2016 & IA NOS. 295 OF 2016 &
IA NOS. 109 & 225 OF 2017 & IA NOS. 437 & 1373 OF 2018**

&

**APPEAL NO. 133 OF 2016 & IA NOS. 298 OF 2016 &
IA NOS. 436 & 1372 OF 2018**

Dated : 27th March, 2019

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. B.N. Talukdar, Technical Member (P&NG)**

APPEAL NO. 131 OF 2016 & IA NO. 292 OF 2016

In the matter of :

GAIL (India) Ltd.

.... Appellant(s)

Vs.

Sravanthi Energy Pvt. Ltd. & Anr.

.... Respondent(s)

Counsel for the Appellant(s)

:

**Mr. Yoginer Handoo
Mr. Navroop Singh Bakshi**

Counsel for the Respondent(s)

:

**Mr. Piyush Joshi
Ms. Sumiti Yadava
Mr. Telma Raju
Ms. Meghna Sengupta for R.1**

Mr. Prasahnt Bezboruah for PNGRB

**APPEAL NO. 132 OF 2016 & IA NOS. 295 OF 2016 &
IA NOS. 109 & 225 OF 2017 & IA NOS. 437 & 1373 OF 2018**

GAIL (India) Ltd.

.... Appellant(s)

Vs.

Gama Infraprop Pvt. Ltd. & Anr.

.... Respondent(s)

Counsel for the Appellant(s)

:

Mr. Yoginer Handoo

Counsel for the Respondent(s) : Mr. Piyush Joshi
 Ms. Sumiti Yadava
 Mr. Telma Raju
 Ms. Meghna Sengupta for R.1

 Mr. Prasahnt Bezboruah for PNGRB

APPEAL NO. 133 OF 2016 & IA NOS. 298 OF 2016 & IA NOS. 436 & 1372 OF 2018

GAIL (India) Ltd. Appellant(s)
Vs.
Beta Infratech Pvt. Ltd. & Anr. Respondent(s)

Counsel for the Appellant(s) : Mr. Yoginer Handoo

 Counsel for the Respondent(s) : Mr. Piyush Joshi
 Ms. Sumiti Yadava
 Mr. Telma Raju
 Ms. Meghna Sengupta for R.1

 Mr. Prasahnt Bezboruah for PNGRB

ORDER

Written submissions, if any, shall be filed within four weeks' i.e. on or before 24.04.2019 with advance copy to the other side.

List these matters for hearing on **15.05.2019**

(B.N. Talukdar)
Technical Member (P&NG)
ts/js

(Justice Manjula Chellur)
Chairperson